

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4394

ANSWERED ON:19.05.2006

FUNDS FOR WATERSHED PROGRAMME ORGANISED BY NGOs

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**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

(a) Whether the Government provides funds for the watershed programmes organized by the various Non-Governmental Organisations (NGOs) in different States;

(b) if so, the details thereof;

(c) the funds distributed to various NGOs during the last three years and current year, State-wise;

(d) the number of watershed developed during the same period, State-wise; and

(e) the number of beneficiaries under this programme?

**Answer**

MINISTER OF STATE FOR RURAL DEVELOPMENT ( A. NARENDRA)

(a) to (c) The Department of Land Resources under the Ministry of Rural Development releases funds to the District Rural Development Agencies (DRDAs)/ Zilla Parishads (ZPs) for the area development programmes viz. Integrated Wastelands Development Programme (IWDP), Drought Prone Areas Programme (DP AP) and Desert Development Programme (DDP) implemented on watershed basis. However, the Council for Advancement of People's Action and Rural Technology (CAPART), an autonomous body under the administrative control of the Ministry of Rural Development provides funds for implementation of watershed programmes through Non-Government Organizations (NGOs). State-wise details of funds released to various NGOs by the CAP ART under the watershed programmes during the last three years and the current year are given in Annexures-A&B.

(d) & (e) The number of projects sanctioned under watershed programmes by the CAP ART to the NGOs which completed during the last three years and the current year, State-wise is given in Annexure-c. The watershed programmes are for the benefit of the community as a whole to improve the economic and social conditions of the resource-poor and the disadvantaged sections of the society.